

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 07th day of *August, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00309/2013.

Prabhat Dev Applicant.

VE R S U S

General Manager, DLW, Varanasi and others. Respondents

Advocate for the applicant : Shri R.K. Srivastava (absent)
Advocate for the Respondents: Ms. Shruti Malviya

O R D E R

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

None is present for the applicant even in the revised call.

It is seen from the order sheets that on previous listed date i.e. 01.05.2017 was not present. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)
MEMBER- A.**